

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 18.12.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:45 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1487 of 2019 (With Defects)	Udyavar Vittal Kamath Vs. Veekay General Industries & Anr.	Zorawar Singh	
2.	Comp. App. (AT) No. 358 of 2019 (With Defects)	Laxmi Tantia Vs. Greenzen Bio Pvt Ltd & Ors.	Shambo Nandy	

By Order

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